

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.03.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP
2.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd. & Anr.	Abhishek Bharti	
3.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. Sundaresh Bhatt & Ors.	Maulik Nanavati	
4.	Comp. App. (AT) (Ins) No. 232 of 2021	BRS Ventures Investment Ltd. Vs. GIR Logistics Pvt. Ltd. & Anr.	Ajay Gaggar	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 122 of 2021	BKB Transport Pvt. Ltd. Vs. NTPC Ltd.	Saurabh Jain	Balbir Singh-ASG R. Sudhinder
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12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

6.	Comp. App. (AT) (Ins) No. 1398 of 2019 Part Heard	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Abhishek Anand-R1 Mrinali Prasad-R2 Nipun Gautam-RP
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

7.	Comp. App. (AT) (Ins) No. 582 of 2020 Part Heard	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	SharadTyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2
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Note: The Court will rise at 03:00 PM.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**